

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 201
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

.... Applicant/Petitioner

v.

Govt. of National Capital Territory of Delhi

.... Respondent

Order under Section 391-394

Order delivered on 07.06.2019

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

MS. DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

ORDER

By Order of the Bench, the matter is listed on 24.07.2019.



(Nirmala Vincent)
Court Officer

07.06.2019
Ritu Sharma